

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 124 - 125 of 2020

IN THE MATTER OF:

Suraj Jose

...Appellant

Versus

Federal Bank Ltd. & Anr.

...Respondents

Present:

For Appellant : Mr. Ranjith Marar and Mr. A. Karthik, Advocates

O R D E R

23.01.2020 Learned counsel for the Appellant prays for and is allowed time till 28th January, 2020 to file petition for condonation of delay, having challenged the order dated 20th August, 2019 and 19th September, 2019 in an appeal filed on 26th November, 2019.

Place the case 'for Admission (Fresh Case)' on **30th January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)

/ns/RR/